

LOK SABHA  
UNSTARRED QUESTION NO.2997  
TO BE ANSWERED ON 17.12.2015

**BENEFITS UNDER MEIS**

2997. SHRI PRAHLAD SINGH PATEL:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) the details of benefits achieved by the textile industry under Merchandise Exports from India Scheme (MEIS) in the country;
- (b) whether the Government proposes to set up a quality analysing mechanism for assessing the quality standard of the export materials of textile products under "Make in India" brand;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government to improve the quality of the export oriented textile products in the country?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)  
MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

(a): The details of benefits achieved by the textile industry under Merchandise Exports from India Scheme (MEIS) in the country are tabled as under:-

Eligible textile & apparel categories in Chapter	Description	Old rates (from April-October,2015)			Revised rates since October, 2015		
		A	B	C	A	B	C
50 to 60	All types of cotton, MMF and other textiles	2%	2% only for Japan	Nil (2% on fabrics to Bangladesh & Sri Lanka)	2%	2%	2%
61, 62 and 63	Knitted and Woven apparel and Made-ups	2%	2% only for Japan	Nil	2%	2%	0%

Note: Since 29.10.2015 MEIS has expanded its scope to 110 new tariff lines and has increased rates or country coverage or both for 2228 existing tariff lines.

Category A **Traditional Markets (30)** - European Union (28), USA, Canada, Norway, Switzerland, Iceland, and Liechtenstein

Category B **Emerging & Focus Markets (140)** - Africa (55), Latin America & Mexico (45), CIS countries (12), Turkey and West Asian countries (13), ASEAN countries (10), Japan, South Korea, China, Taiwan and Hong Kong

Category C **Other Markets (65)**

**(b) & (c):** Yes, the government is prioritizing on production of value added and quality textiles products and is focusing on “zero defect and zero effect initiatives under Make in India.

**(d):** Government has taken following initiatives to augment the textile exports:-

- (i) MEIS Scheme under new Foreign Trade Policy 2015-20.
- (ii) Restoring Interest rate subvention for pre and post shipment credit for the textile sector,
- (iii) Increased Duty Drawback rates for some textile articles.
- (iv) Market Access Initiative (MAI) Scheme.
- (v) Market Development Assistance (MDA) Scheme.
- (vi) Duty Free import of trimmings, embellishments and other specified item under Export Performance Certificate Entitlement Scheme.

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